



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

## The Goa Appropriation (No. 3) Bill, 2007

(Bill No. 14 of 2007)

As \_\_\_\_\_  
( ~~To be~~ introduced in the Legislative Assembly of the State of Goa )  
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GOA LEGISLATURE SECRETARIAT  
ASSEMBLY HALL, PORVORIM

JULY, 2007

# **The Goa Appropriation (No. 3) Bill, 2007**

(Bill No. 14 of 2007)

A

**BILL**

*to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Goa for the services and purposes of the financial year 2007-2008.*

Be it enacted by the Legislative Assembly of Goa in the Fifty-Eight Year of the Republic of India as follows:-

1. *Short title.*— This Act may be called the Goa Appropriation (No. 3) Act, 2007.

2. *Issue of Rs. 4409,96,91,000 out of the Consolidated Fund of the State of Goa for the financial year 2007-2008.*— From and out of the Consolidated Fund of the State of Goa, there may be paid and applied sums not exceeding those specified in column (5) of the Schedule to this Act amounting in the aggregate to the sums of Four thousand Four hundred Nine crore Ninty six lakhs and Ninty one thousand rupees towards defraying the several charges which will arise for payment during the financial year 2007-2008 in respect of the services and purposes specified in column (2) of the said Schedule.

3. *Appropriation.*— The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Goa under this Act, shall be appropriated for the services and purposes expressed in the Schedule to this Act in relation to the said financial year.

SCHEDULE

(See sections 2 and 3)

(Rs in lakhs)

Demand No.	Services and purposes	Sums not exceeding		Total
		Voted by Assembly	Charged on the Consolidated Fund of the State of Goa	
(1)	(2)	(3)	(4)	(5)
1	Legislature Secretariat	922.00	30.00	952.00
A1	Raj Bhavan (Charged)	—	265.40	265.40
2	General Administration and Coordination	1813.10	—	1813.10
3	District and Session Court, North Goa	495.05	—	495.05
4	District and Session Court, South Goa	434.72	—	434.72
5	Prosecution	146.90	—	146.90
6	Election Office	475.60	—	475.60
7	Settlement and Land Records	798.20	—	789.20
8	Treasury and Accounts Administration, North Goa	20404.01	—	20404.01
9	Treasury and Accounts Administration, South Goa	137.25	—	137.25
A2	Debt Services (Charged)	—	72285.00	72285.00
10	Notary Services	288.90	—	288.90
11	Excise	376.50	—	376.50
12	Commercial Taxes	645.15	—	645.15
13	Transport	2198.45	—	2198.45
A3	Goa Public Service Commission (Charged)	—	89.00	89.00
14	Goa Sadan	140.00	—	140.00
15	Collectorate, North Goa	787.55	—	787.55
16	Collectorate, South Goa	614.50	—	614.50
17	Police	9823.10	—	9823.10
18	Jails	1087.95	—	1087.95

(Rs in lakhs)

(1)	(2)	(3)	(4)	(5)
19	Industries Trade and Commerce	2326.62	—	2326.62
20	Printing and Stationery	438.90	—	438.90
21	Public Works	50765.40	10.00	50775.40
22	Vigilance	73.55	—	73.55
23	Home	132.80	—	132.80
25	Home Guards and Civil Defence	266.12	—	266.12
26	Fire and Emergency Services	751.60	—	751.60
27	Official Language	123.00	—	123.00
28	Administrative Tribunal	52.50	—	52.50
29	Public Grievances	16.20	—	16.20
30	Small Saving and Lotteries	68865.00	—	68865.00
31	Panchayats	4841.85	—	4841.85
32	Finance	8455.00	—	8455.00
33	Revenue	531.00	—	531.00
34	School Education	29267.48	—	29267.48
35	Higher Education	4645.85	—	4645.85
36	Technical Education	659.50	—	659.50
37	Government Polytechnic, Panaji	609.48	—	609.48
38	Government Polytechnic, Bicholim	197.15	—	197.15
39	Government Polytechnic, Curchorem	106.00	—	106.00
40	Goa College of Engineering	1465.20	—	1465.20
41	Goa Architecture College	138.25	—	138.25
42	Sports and Youth Affairs	2347.20	—	2347.20
43	Art and Culture	1741.10	—	1741.10
44	Goa College of Art	139.15	—	139.15
45	Archives and Archaeology	924.85	—	924.85
46	Museum	129.75	—	129.75
47	Goa Medical College	6151.35	—	6151.35
48	Health Services	7817.00	—	7817.00
49	Institute of Psychiatry and Human Behaviour	598.20	—	598.20

(Rs in lakhs)

(1)	(2)	(3)	(4)	(5)
50	Goa College of Pharmacy	258.90	—	258.90
51	Goa Dental College	439.50	—	439.50
52	Labour	889.35	—	889.35
53	Food and Drugs Administration	194.00	—	194.00
54	Town and Country Planning	786.25	—	786.25
55	Municipal Administration	10675.50	—	10675.50
56	Information and Publicity	1065.40	—	1065.40
57	Social Welfare	9201.75	—	9201.75
58	Women and Child Development	2063.45	—	2063.45
59	Factories and Boilers	140.00	—	140.00
60	Employment	77.00	—	77.00
61	Craftsman Training	1707.00	—	1707.00
62	Law	617.00	—	617.00
63	Rajya Sainik Board	27.60	—	27.60
64	Agriculture	2730.90	—	2730.90
65	Animal Husbandry and Veterinary Services	1951.00	—	1951.00
66	Fisheries	1596.73	—	1596.73
67	Ports Administration	898.00	—	898.00
68	Forests	1745.25	—	1745.25
70	Civil Supplies	3524.75	—	3524.75
71	Cooperation	1335.00	—	1335.00
72	Science, Technology and Environment	533.00	—	533.00
73	State Election Commission	175.00	—	175.00
74	Water Resources	19663.00	—	19663.00
75	Planning, Statistics and Evaluation	296.95	—	296.95
76	Electricity	63154.00	—	63154.00
77	River Navigation	1253.75	—	1253.75
78	Tourism	3308.00	—	3308.00
79	Goa Gazetteer	17.50	—	17.50

(Rs in lakhs)

(1)	(2)	(3)	(4)	(5)
80	Legal Metrology	112.00	—	112.00
82	Information Technology	1575.00	—	1575.00
83	Mines	139.00	—	139.00
<b>TOTAL</b>		<b>368317.51</b>	<b>72679.40</b>	<b>440996.91</b>

## **Statement of Objects and Reasons**

The Budget for the year 2007-2008 was presented to the Legislative Assembly on 7th March, 2007. The Demands for Grants have since been discussed and voted by the Assembly. The Appropriation Bill is, therefore, introduced in accordance with the provisions of Article 204 of the Constitution to provide for appropriation out of the consolidated Fund of the State of Goa of the moneys required for the services during the financial year 2007-08.

Porvorim,  
30th July, 2007

DAYANAND G. NARVEKAR  
Finance Minister

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## **Governor's Recommendation**

The Governor has, in pursuance of Article 207 of the Constitution of India, recommended to the Legislative Assembly, the introduction and consideration of the Bill.